

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 22.08.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.49/ 2017	-	For compli- ance	621A	Embassy Property Developments Pvt. Ltd. & 6 Others

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE


① A.M. SRIDHAR,
94483-55070.


ADVOCATE
FOR PETITIONER

Ju. T. T. Thuduvu
G. S. VADIVU

ORDER

Orders complied. Final orders pronounced vide separate order.


Member (T)


Member (J)